Implementation of Urban Development Projects in Andhra Pradesh

670. SHRI T. VENKATRAM REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the details of urban development projects implemented or being implemented in Andhra Pradesh especially in the tribal areas with the central assistance; and

(b) the expenditure incurred/ being incurred on them ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) ana (b) The details of urban development projects implemented or being implemented in Andhra Pradesh with central assistance. and the expenditure incurred or being incurred on these projects are given in the enclosed Statement. (See below) There are no specific urban development projects especially meant for tribal areas in Andhra Pradesh with central assistance.

Statement

Centrally sponsored Projects/Scheme Implemented in Andhra Pradesh

NEHRU ROZGAR YOJNA (NRY) : Under NRY which aims at employment generation for the urban poor, the financing pattern is 60% central share : 40% state share. So far (from 1989-90 till date) Rs. 38.69 crores have been released to Government of Andhra Pradesh by way of Central share (grant). The scheme is implemented in all Municipal Corporations and Municipalities in the State of J Andhra Pradesh. Total expenditure i incurred in Andhra Pradesh under NRY till 31-3-94 is Rs. 27.62 crores.

URBAN BASIC SERVICES F OR THE POOR (UBSP) : Under UBSP, which aims at proverty alleviation measures for the urban poor, particularly women and children, the financing pattern is 60 % Central Share : 40% State share. 16 towns of Andhra Pradesh are included under UBSP. The amount of Central assistance released to Andhra Pradesh under UBSP is Rs. 5.75 crores (from 1990-91 to \$993-94) Expenditure incurred so far is Rs 3.41 crores.

INTEGRATED DEVELOP-MENT OF SMALL AND MEDIUM TOWNS (1DSMT Under FDSMT, soft loans repayable in 25 years are provided for development of civic and economic infrastructure in small and medium towns (with population upto 3 lakhs) 54 towns of Andhra Pradesh have bee;-) covered from 6th Plan till 30-6-94. The Central Assistance released is Rs. 16.40 crores upto 31-3-94. The State Government has reported an overall expenditure of Rs. 21.66 crores.

SCHEMES FOR LIBERATION OF SC AVENGLRS:

LOW COST SANITATION (LCS) : Under LCS which aims at construction of sanitary waits and conversion of dry type of sanitary latrines, the financing pattern is as follows :

ECONOMICALLY WEAKER SECTIONS : 45% Central subsidy, 50% HUDCO loan, 5% Beneficiary contribution.

LOW INCOME GROUP : 25% Central subsidy, 60% HUDCO loan, 15% Beneficiary contribution.

MIDDLE/HIGH INCOME GROUP : 75% HUDCO loan, 25% Beneficiary contribution. Under the LCS Scheme, 56 towns in Andhra Pradesh have been covered so far with a sanction of Rs. 48.25 crores as loan and Rs. 19 crores as subsidy by HUDCO which is the nodal agency of the Central Government. The number of dry latrines converted so far is 1,84,234 and newly constructed is 1,674. The number of